

Court-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**Appeal No. 55 of 2015 &
I.A. No. 75 of 2015**

Dated: 16th July, 2015

In the matter of

GRIDCO Ltd.

...Appellant(s)

Versus

Central Electricity Supply Utility of Odisha & Ors.

...Respondent(s)

_ ORDER

The Court has not assembled today.

As agreed by learned counsel for the parties, list the matter
on **03.09.2015.**

COURT MASTER